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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 16359/2023

MOHAMMAD NIZAMUDDIN PASHA ..... Petitioner

Through: Mr. Nizam Pasha, Advocate with Ms. Aayushi Mishra and Mr. Sachin Dubey, Advocates

Mob: 7837712787

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Abhishek Saket, SPCG with Ms. Sanna Harta, Advocate for R- 1/ UOI. Mob: 9810134597

# CORAM: HON'BLE MS. JUSTICE MINI PUSHKARNA

### <u>ORDER</u> 29.04.2024

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1. Reply has not been filed by the respondents.

2. Further time of four weeks is granted to the respondents to file their reply. Rejoinder thereto, if any, be filed within a period of two weeks, thereafter.

3. Re-notify on 13<sup>th</sup> September, 2024.

### MINI PUSHKARNA, J

**APRIL 29, 2024** ak

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